## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# RAJYA SABHA UNSTARRED QUESTION No.1949 TO BE ANSWERED ON 17/3/2023

#### HONORARIUM TO EMPLOYEES UNDER ATMA SCHEME

1949 SHRI KHIRU MAHTO

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that employees, including block level technical assistants and managers having continuously engaged for many years in agriculture and farmers development related works under ATMA Yojana being run by Government of India in Ramgarh district of Jharkhand have not been paid an honorarium for the last several years;
- (b) whether Government is considering to pay the salary arrears to such employees; if so, by when; if not, the reasons therefore; and
- (c) the State-wise details for a period of last five years?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): No. The Centrally Sponsored Scheme "Support to State Extension Programs for Extension Reforms" popularly known as ATMA Scheme is under implementation in the country since, 2005. The provision of specialist and functionary support at different levels was introduced under the Scheme in 2010. [However, the service matters as well implementation of ATMA scheme on the ground is in the domain of State Governments]. The Scheme Guidelines provide for payment of remuneration to the deployed contractual manpower and not an honorarium.
- (c): The details of funds released (Central Share) to the States/UTs (Including Jharkhand State) during last five years under ATMA Scheme (Central Share) is enclosed at Annexure-I.

### ANNEXURE-I

### State-wise & Year-wise details of Release of funds under Extension Reforms (ATMA) Scheme from 2017-18 to 2021-22) $\,$

	(Rs. in Lak					
Sl.	State/UT	2017-18	2018-19	2019-20	2020-21	2021-22
No.		Release	Release	Release	Release	Release
1	Andhra Pradesh	1946.95	1885.59	1421.06	956.79	500.00
2	Arunachal Pradesh	1282.62	1114.88	965.83	1132.39	900.00
3	Assam	1331.04	610.78	607.08	1499.40	1000.00
4	Bihar	3801.55	1891.25	4978.53	7000.91	5400.00
5	Chhattisgarh	1493.45	817.28	1567.90	1420.47	1100.00
6	Goa	158.38	143.83	200.00	131.07	150.00
7	Gujarat	2689.78	2898.19	3085.45	3078.24	3285.35
8	Haryana	1166.49	1027.37	1080.75	1516.75	1425.00
9	Himachal Pradesh	961.70	1248.52	1300.00	1270.55	1500.00
10	J&K	707.27	838.97	700.00	807.47	0.00
11	Jharkhand	2601.20	1865.16	2142.95	2542.54	2250.00
12	Karnataka	1390.27	2583.81	2151.65	1922.55	2400.00
13	Kerala	1149.28	818.87	1138.85	1431.48	1329.00
14	Madhya Pradesh	3440.92	2784.93	3658.20	1974.26	3000.00
15	Maharashtra	4525.07	3102.94	3825.60	4380.75	2500.00
16	Manipur	1013.75	473.99	784.43	631.87	675.00
17	Meghalaya	633.77	390.40	954.28	834.79	675.00
18	Mizoram	790.85	475.00	565.70	505.07	700.00
19	Nagaland	1355.08	1327.65	1529.76	1142.24	1270.00
20	Odisha	3347.33	3555.77	3332.10	4525.57	3600.00
21	Punjab	1795.93	945.95	912.37	1216.48	1250.00
22	Rajasthan	3292.04	2323.04	1934.94	2715.17	3200.00
23	Sikkim	381.07	156.69	274.03	165.41	285.00
24	Tamil Nadu	3982.17	4540.90	3951.80	4417.64	2750.00
25	Telangana	1503.80	270.00	449.40	547.19	450.00
26	Tripura	528.82	472.94	548.94	528.55	290.00
27	Uttar Pradesh	6383.85	8576.33	10063.40	8209.78	9600.00
28	Uttarakhand	854.65	437.35	1200.00	752.24	1000.00
29	West Bengal	4244.92	3942.49	3810.50	4863.84	2500.00
30	A&N Islands	117.86	150.00	130.00	130.00	130.00
31	Puducherry	163.00	81.50	140.00	82.50	100.00
32	Delhi	0.00	0.00	25.00	18.69	0.00
33	Laddakh	0.00	0.00	0.00	135.00	67.50
TOTAL		59034.86	51752.37	59430.50	62487.65	55281.85

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